of Fishing Products Inter Agency Transfers became exigent for redeployment of staff.

Resettlement and Rehabilitation Plan Relating to Sardar Sarovar Project

2206. DR. MAHESH CHANDRA SHARMA: Will the Ministrcr of WELFARE be pleased to state:

(a) whether a Master Plan for Resettlement and Rehabilitation has been prepared rcgardcing the Project Affected persons (PAPs) in relation to Sardar Sarovcr Project;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) Yes, Sir.

(c) The Master Plan contains detailed implementation Plan prepared by the Governments of Gujarat, Madhya prad-csh and Maharashtra in respect of project Affected Families of their States. While the Governments of Gujarat and Maharashtra have produced the details for rehabilitation of project Affected Families upto EL-455 ft., the Government of Madhya Pradesh has provided their plan only onto EL-436 ft. The Gujarat Governemnt plan covers rehabilitation of ouitees from Madhya Pradesh and Maharshtra in Gujarat as well as their own PAFs to be resettled in Gujarat. Madhya pradesh and Maharashtra hnvv restricted their plans of rehabilitation of oustees to be settled in their respective States only. As per these Master Plans, the rehabilitation and resettlement is expected to be completed by 1997-98.

अनुसूचित जातियों/अनुसूचित जनजातियों के कल्याण हेतु राशि का उपयोग किया जाना

2207. श्री मोहिन्दर सिंह कल्याण: क्या कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या विभिन्न राज्य सरकारों ने गत तीन वर्षों के दौरान अनुसूचित जातियों/अनुसूचित जनजातियों के कल्याण के लिए केन्द्रीय सरकार द्वारा प्रदान की गई राशि का पूर्णतः उपयोग किया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) यदि नहीं, तो इसके क्या कारण है; और

(घ) राज्य सरकारों को प्रदान की गई राशि तथा उनके द्वारा किए गए खर्च का वर्ष-वार ब्यौरा क्या है?

कल्याण मंत्री (श्री बलवंत सिंह रामूवालिया): (क) से (घ) पिछले तीन वर्षों में राज्य सरकारों को प्रदान की गई धनराशि तथा इस मंत्रालय की विभिन्न योजनाओं के अंतर्गत उपयोग की गई धनराशि का विवरण अनुपत्र पर है। (देखिए परिशिष्ट 178, अनुपत्र सं॰ 47)

संबंधित राज्यों से उपयोग प्रमाण पत्र के प्राप्त होने के बाद धनराशि प्रदान की जाती है। इस योजना के अंतर्गत केन्द्रीय सहायता संबंधित राज्यों/संघ राज्य क्षेत्रों को उनके द्वारा सूचित विशेष वर्ष के लिए प्रत्याशित व्यय के आधार पर भी प्रदान की जाती है। उपयोग प्रमाण पत्रों का कुल राशि के लिए जरूरी होना आवश्यक नहीं है क्योंकि शामिल कार्यक्रम/कार्य अधिक समय लेने वाले तथा योजनाएं सतत् प्रकार की हैं।

Fifteen Point Programme for minorities

2208. SHRI IQBAL SINGH: Will the Minister of WELFARE be pleased to state:

(a) the performance of various States in the implementation of 15 point programme for minorities;

(b) the State-wise and year-wise details for the last two years; and

(c) the effective measures being taken by Government for upliftment of minorities in the country?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA): (a) and (b) Conslidatcd progress report compiled on the basis of reports received from States/UTs and Ministry of Home Affairs for the period ending 31.3.95 and 31.3.96 is annexed. *(See Appendix 178, Annexure No. 48]*